

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-423(PB)/2023

IN THE MATTER OF:

Punjab National Bank International Limited Petitioner/Applicant
Vs.
MBL (MP) Toll Road Company Limited Respondent

Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016

Order delivered on 30.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Mithilesh Kumar Pandey, Adv. Avinash
Kumar
For the Respondent : Appearance not marked

ORDER

Mr. Mithilesh Kumar Pandey, Ld. Counsel for the Petitioner appears physically.

Today when the matter was taken up, Ms. Anusuya Salwan, Ld. Counsel for the Respondent produced the copy of the payments made.

At request and by consent of both sides, list the matter **on 01.05.2024**.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)